

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1326
TO BE ANSWERED ON 09TH FEBRUARY, 2024**

USE OF AADHAAR FOR HEALTH SCHEMES

**1326. SHRI K. MURALEEDHARAN:
SHRI BENNY BEHANAN:
ADV. DEAN KURIAKOSE:
SHRI ANTO ANTONY:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Aadhaar has been made mandatory for the BPL families to avail the benefits of health schemes being run by the Government, if so, the details thereof;
- (b) the number of people whose biometrics information has been collected for various health initiatives thereunder;
- (c) whether the data such as biometrics, personal health record, personal information are being collected after obtaining the consent of the citizens and if so, the details thereof and the reasons therefor; and
- (d) the steps taken/being taken to keep the data secure along with the steps taken/proposed to be taken in this regard by the States/UTs/Scheme-wise?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(PROF. S. P. SINGH BAGHEL)**

(a) to (d): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is the world's largest publicly funded health assurance scheme which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 12 crore families. AB-PMJAY is a scheme notified under Section 7 of Aadhaar Act, which requires the beneficiaries to undergo Aadhaar authentication for availing services under the scheme. Such beneficiaries who do not have Aadhaar, shall be offered alternate and viable means of identification for delivery of benefit or services as per the guidelines issued by National Health Authority (NHA) and in compliance with Section 7 of the Aadhaar Act.

AB-PMJAY beneficiaries are verified through Aadhaar e-KYC and have to undergo Aadhaar authentication at the time of availing services. As on 05.02.2024, approximately 29.2 crore beneficiaries have undergone Aadhaar authentication at NHA's IT platform under the scheme. During e-KYC/authentication, beneficiary details like name, guardian name, gender and address are collected. Further, at the time of treatment, beneficiary's medical details are collected. The consent of the beneficiary is duly recorded every time the data are collected. Data collected under the scheme are secure and stored in data warehouse in an encrypted form in accordance with established Application Data Security Norms.
